

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) 'Land' and 'Colonisation' are State subjects and therefore, it is the responsibility of the State/Union Territory (UT) Governments to frame policies and implement schemes for the people living in slums.

(b) As per Census of India 2011, the total number of people living in slums in Delhi and Mumbai is 16,17,239 and 52,06,473 respectively.

(c) The Government of India through its various programmatic interventions has been making overarching efforts by assisting States/UTs both technically and financially to address their housing shortage. In pursuance to Government's vision of 'Housing for All by 2022', the Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) Mission since June 25, 2015 to provide Central Assistance to States/UTs for providing all weather pucca houses with basic civic infrastructure like water, sanitation, sewerage, road, electricity etc. to all eligible urban households including slum dwellers by the year 2022. "*In-situ*" Slum Redevelopment (ISSR) component of PMAY-U Mission mandates to use land as a resource for providing houses to slum dwellers. This approach aims to leverage the locked potential of land under slums to provide houses to the eligible slum dwellers by bringing them into the formal urban settlement.

(d) The MoHUA has also been implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT) since June 25, 2015, which focuses on water supply, sewerage and septage management, storm water drainage, parks and green spaces and non-motorized urban transport in 500 Mission cities across the country. One of the key objectives of AMRUT is to ensure that every household has access to a tap connection with assured supply of water. The water supply component includes new, augmentation and rehabilitation of water supply system; rejuvenation of water bodies for drinking water supply and special water supply arrangement for difficult areas, hill and coastal cities, including those having water quality problem.

IHSDP in Chhattisgarh

†2014. SHRI RAM VICHAR NETAM: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Integrated Housing and Slum Development Programme (IHSDP) is being implemented in Chhattisgarh, if so, the details thereof;

†Original notice of the question was received in Hindi.

(b) the year-wise details of funds provided to Chhattisgarh under the above programme during the last three years; and

(c) whether the progress report has been received from Chhattisgarh in this regard and the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Yes. 18 projects have been sanctioned under Integrated Housing and Slum Development Programme (IHSDP) in the State of Chhattisgarh for construction of 15,782 houses involving Additional Central Assistance (ACA) of ₹ 138.93 crore. The period of IHSDP was from December 2005 to 31 March 2012, which was further extended upto 31 March 2017 only to complete the on-going projects sanctioned upto 31.03.2012.

(b) Under IHSDP, ₹ 158.85 Crore of ACA was released to State Government of Chhattisgarh against the admissible ACA of ₹ 138.93 crore. The excess release was due to curtailment of houses in the projects subsequently. The State has refunded ₹ 17.26 crore of the excess ACA released. No funds under IHSDP were required to be released to Chhattisgarh during the last three years.

(c) As reported by the State Government of Chhattisgarh through Monthly Progress Reports in respect of IHSDP, 14,914 houses have been completed and 868 houses are under progress.

Prefabricated materials for construction of houses

2015. SHRI K.J. ALPHONS: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the steps Ministry has taken to encourage prefabricated materials for construction of houses; and

(b) whether Government has taken any action to encourage Baker type construction methods?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Ministry of Housing and Urban Affairs (MoHUA) has taken several steps to encourage prefabricated materials for construction of houses. Technology Sub-Mission (TSM) under Pradhan Mantri Awas Yojana - Urban (PMAY-U) Mission envisages to facilitate the adoption of modern,